

ITEM NO.10

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7807/2022

THE NATIONAL GREEN TRIBUNAL & ANR.

Appellant(s)

VERSUS

THE GOA FOUNDATION & ORS.

Respondent(s)

(ONLY I.A.NO.63542/2023 AND I.A.NO.63546/2023 ARE TO BE LISTED.

IA No. 63546/2023 - CLARIFICATION/DIRECTION

IA No. 63542/2023 - INTERVENTION/IMPLEADMENT)

Date : 24-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Arvind P.Datar, Sr. Adv.

Mr. Santosh Krishnan, AOR

Ms. Deepshikha Sansanwal, Adv.

For Respondent(s)

Ms. Indira Jaising, Sr. Adv.

Ms. Nupur Kumar, AOR

Mr. Paras Nath Singh, Adv.

Mr. Ninad Laud, Adv.

Mr. Saurabh Kulkarni, Adv.

Mr. Ivo D' Costa, Adv.

Ms. Anshula Vijay Kumar Grover, AOR

Ms. Madhusmita Bora, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. In view of paragraph 7 of the reply affidavit filed by the

Registrar of National Green Tribunal, the grievance of the applicant no more survives. Hence, the application for clarification of order dated 18.10.2022 is disposed of.

2. List the main matter in the fourth week of August,2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)